

	1	2	3	4	5
3.	Four laning of Bhogpur-Mukerian Section of NH-1A		Reawarded	Termination of original contract and re-award of the project	
4.	Six laning of Panipat-Jalandhar section of NH-1		Nil (BOT project)	Forest clearance, tree cutting etc.	Forest Diversion approvals have been obtained to a larger extent and tree cutting has almost been completed. The concessionaire is being continuously directed to expedite the progress.

Transparency in Tendering Process

3036. SHRI PARSHOTTAM KHODABHAI RUPALA:
SHRI BHARATSINH PRABHATSINH PARMAR:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the action that has been taken by Ministry to bring more transparency in tendering process and functioning of NHAI;

(b) the number of officials who have been suspended by NHAI on their alleged charges of corruption within last five years;

(c) whether NHAI has taken back such suspended officials in service; if so, the details thereof; and

(d) the action that has been taken by Vigilance Department of NHAI for field officials who are working in the same State for more than five years, as it may impact on transparency of functioning of NHAI?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA): (a) All National Highways Development Project (NHDP) projects are awarded through the process of open international competitive bidding. The award process follows the Guidelines for Public Private Partnership (PPP) projects and procedures as laid down in the standard bidding documents *i.e.* Request for Qualification (RFQ)/Request for Proposal (RFP) documents approved by the Government. For free, fair, transparent and fearless participation by bidders, e-tendering has also been introduced in National Highways Authority of India (NHAI) bringing in absolute transparency, as per which the

bidders can even see their status in each tendering process online. The existing bidding process is already transparent, however, e-tendering has its own advantages and it is certainly an important step at improving the transparency further and instilling public confidence in public procurement. National Informatics Centre (NIC) has taken up the e-tendering process for the NHAI for the highway projects from the year 2011-12 onwards.

(b) and (c) Four officers have so far been suspended by NHAI in the last five years on charges of corruption and none has been reinstated.

(d) The Vigilance Division of the NHAI had advised to undertake rotation of officers who have completed more than four years at a particular place. In compliance therewith rotation of the officers of the level of General Managers has already been undertaken, subject to availability of suitable personnel.

Fake driving institutes

3037. SHRI RAJKUMAR DHOOT: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that fake driving institutes are imparting driving techniques to the people in the National Capital and other parts of the country;

(b) if so, the details thereof; and

(c) the action that Government proposes to take against such fake driving institutes?

MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS SHRI TUSHAR BHAI CHAUDHARY: (a) and (b) No such complaint has come to the notice of this Ministry.

(c) Does not arise.

Construction of tunnel at Zojila

3038. PROF. SAIF-UD-DIN-SOZ: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Ministry is aware that the construction of a tunnel at Zojila is advantageous not only for the people of Ladakh region but also for the national strategic interests;

(b) whether the survey that the Ministry had undertaken stands completed; and

(c) if so, when does the Ministry want to start the constructions?